



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.04.2026

### NOTICE

Please take notice that the following matter listed in the Court – III on 20.04.2026 was not taken up. The next date of Hearing in the matter is **22.05.2026**.

| S. No. | Case No.  | Name of the parties  | Counsel for Appellants | Counsel for Respondents                  |
|--------|---|--|------------------------|--|
| 1.     | Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023<br><br><b>Part Heard</b> | Committee of Creditors of Shree Maheshwar Hydrel Power Corporation Ltd. & Ors.<br>Vs.<br>Entegra Ltd. & Anr. | Deepak Khurana         | Abhishek Puri- R1<br>Aakarshan Sahay- R2 |

By order of Hon'ble Chairperson

-Sd/-

Registrar